

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**I.A. No. 2730 of 2019**

**IN**

**Company Appeal (AT) (Insolvency) No. 655 of 2019**

**IN THE MATTER OF:**

**M/s. ICICI Bank Ltd.**

**...Appellant**

**Vs.**

**Mr. Gopalsamy Ganesh Babu,  
Insolvency Professional,**

**M/s. Subburaj Spinning Mills Private Limited**

**...Respondent**

**Present: For Appellant: - Ms. Madhusmita Bora and Mr. Pawan Kishore, Advocates.**

**For Respondent: - None.**

**O R D E R**

**03.09.2019—** Learned counsel for the Appellant submits that O.A. No. 75 of 2009 is pending before the Debt Recovery Tribunal, Mumbai.

In view of the fact that the period of 'Moratorium' having already completed, the Appellant may pursue the said O.A. No. 75 of 2009.

I.A No. 2730 of 2019 stands disposed of.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice A.I.S. Cheema)  
Member(Judicial)

(Kanthi Narahari)  
Member(Technical)

Ar/g